

**IN THE HIGH COURT OF BOMBAY AT GOA PANAJI****MCA NO.222 OF 2020  
IN  
STM NO.982 OF 2020****The Executive Engineer,  
W D. XXV (Roads),  
Thr. Ganesh B. Velip****..... Applicant****V e r s u s****Francisco Antonio Rodrigues****..... Respondent**

Ms. Sulekha S. Kamat, Advocate for the Applicant.  
Mr. Deepak Gaonkar, Advocate for the Respondent.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 28th JULY, 2020.**

**ORDER:**

The State is the applicant. It has filed this Appeal with a delay of 261 days. To have the delay condoned, the applicant has filed this application. Nevertheless, the respondent's counsel seeks two weeks time to file reply.

2. Post the matter on 11/8/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**